

ITEM NO.41

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10818/2022

(Arising out of impugned final judgment and order dated 08-07-2022 in MUA227 No. 3834/2022 passed by the High Court Of Judicature At Allahabad)

MOHINI GUPTA & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 161981/2022 - EXEMPTION FROM FILING O.T.
IA No. 161980/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Cr1) No. 12733/2022 (II)

IA No. 177060/2022 - EXEMPTION FROM FILING O.T.
IA No. 177059/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s)

Mr. Shailesh Madiyal, Adv.
Mr. Sudhanshu Prakash, Adv.
Mr. Vinayaka S. Pandit, Adv.
Mr. Vinayaka S.pandit, Adv.
Ms. Vipasha Singh, AOR
Ms. Geetanjali Bedi, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Yagyavalkiya Singh, Adv.

Mr. Gautam Das, AOR
Mr. Vinay Kumar Sharma, Adv.
Mr. Vinay Sharma, Adv.

Mr. Dhirendra Kummar Jha, Adv.
Mr. Tarun Kant Samantaray, Adv.
Ms. Vandana Miglani Bebartta, Adv.
Ms. Smita Samantaray, Adv.
Ms. Subasini Sethy, Adv.
Mr. Sunil Kumar Sethi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List in August, 2023.

Interim order to continue until further orders.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)